



High Court of Tripura
Agartala

Order No. 56

Dated, Agartala, the 26th March, 2014

Hon'ble the Chief Justice has been pleased to order that henceforth, all Service Reports relating to notices/summons issued from the High Court be sent to this Registry at the earliest by e-mail (if available) or by fax and also by post.

By Order,

Sd/-

(S. Datta Purkayastha)
Registrar (Judicial)

Memo No.F. 40 (22)-HCT/BENCH/SUB.JUD/2013-14/ 4465-502 March 26, 2014

Copy to:

01. The District Judge, South Tripura, Udaipur/North Tripura, Kailashahar/West Tripura, Agartala for information and compliance. They are requested to circulate this Order to the concerned Courts of all the Judicial Sub-divisions/Stations of their respective judgship for compliance;
02. The Judge, Family Court, Udaipur, South Tripura/Kailashahar, North Tripura/Agartala, West Tripura;
03. The Registrar (Vigilance), High Court of Tripura, Agartala;
04. The Joint Registrar, High Court of Tripura, Agartala;
05. The Deputy Registrar (s), High Court of Tripura, Agartala;
06. The Assistant Registrar (s), High Court of Tripura, Agartala;
07. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
08. The Librarian-cum-RO., High Court of Tripura, Agartala;
09. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
10. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
11. The Superintendents, High Court of Tripura, Agartala;
12. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
13. All the Bench Sections, High Court of Tripura, Agartala; and
14. Order File.

(S. Datta Purkayastha)
26.03.14
(S. Datta Purkayastha)
Registrar (Judicial)